

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 2055
TO BE ANSWERED ON- 20/12/2023

VOCATIONAL TRAINING INITIATIVES FOR TRIBAL YOUTH

2055 SHRI RAMBHAI HARJIBHAI MOKARIYA:
SHRI BIPLAB KUMAR DEB:
SHRI KAILASH SONI:
DR. SUMER SINGH SOLANKI:
SMT. SEEMA DWIVEDI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there are any initiatives by Government for bridging the skill gap and enhancing the employability prospects of tribal youth through vocational training initiatives;
- (b) whether Government has taken steps to address the educational disparities faced by tribal students to ensure their equitable access to quality education; and
- (c) if so, the details of such initiatives, their outcome and financial outlay state-wise including the State of Tripura?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(DR. BHARATI PRAVIN PAWAR)

(a) to (c): With the creation of Ministry of Skill Development & Entrepreneurship (MSDE) as a separate Ministry in 2014 and compulsory requirement of National Skills Qualifications Framework (NSQF), from 2018-19 onwards, the intervention of Vocational Training Centres was subsumed under the Schemes of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution. Now for carrying out Skill Development / Vocational Training programmes, funds are provided to State Governments based on proposals received from them which are appraised and approved by the Project Appraisal Committee (PAC) within the state's allocation. Details of funds provided for skill development and vocational training of tribal persons including tribal youth under the schemes 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution during last four years is at **Annexure 1**.

Training activities for ST population is also provided under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) of Ministry of Skill Development & Entrepreneurship. The details of ST beneficiaries under the scheme since 2015 are given at **Annexure 2**.

Besides, under Van Dhan Vikas Karyakram component of Pradhan Mantri Janjatiya Vikas Mission (PMJVM) scheme of Ministry of Tribal Affairs, financial support is provided for imparting skill development training to associated tribal beneficiaries including tribal youth on value addition activities of tribal produce / products through setting up of Van Dhan Vikas Kendras (VDVKs) to scale up the income of the tribal people associated with these Kendras. Details of State-wise number of VDVks along with associated beneficiaries including that of Tripura are given at **Annexure 3**.

Ministry of Tribal Affairs is implementing Central Sector Scheme of Eklavya Model Residential School (EMRS) for providing quality education to tribal students in their own environment with special facilities for preserving local art and culture. For the first time since independence, in 2019, Government of India, gave special attention to tribal education and decided to set up an EMRS in each block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011) in remote, forest areas, hilly and difficult areas. Accordingly, Ministry has set the target to set up 740 EMRSs to enroll around 3.5 lakh ST students across the country. National Education Society for Tribal Students (NESTS), an autonomous organization, has been established to manage and implement the scheme of EMRS. The State-wise numbers of EMRSs sanctioned and functional including Tripura are given at **Annexure 4**. Under the scheme following facilities are provided:

- Free quality education to tribal students ensuring their all-around development.
- Fully residential school for class from 6th to 12th Standard with strength of 480 students (240 Girls and 240 Boys).
- The infrastructure available in each School is classrooms, administrative block, Labs, Hostel, Sports Facility, Staff Residences etc.
- The Department of Expenditure has approved 52 posts for each EMRS with a total vacancy of 38480 teaching and non-teaching staff. Recruitment is to be carried out in a phased manner from 2022-23 to 2026-27.
- Study materials, and uniforms (including customized climatic clothing for hilly areas) are provided free of cost.
- Extra-curricular activities like dance, music, painting, trekking, excursions/exposure visits, study tours.

Further, Ministry of Tribal Affairs is implementing the following Scholarship Schemes to promote and encourage basic and higher education amongst ST population:

- (i) Pre-Matric Scholarship for ST students (Class IX and X)
- (ii) Post Matric Scholarship for ST students (Class XI and above)
- (iii) National Fellowship and Scholarship for Higher Education for ST students.
- (iv) National Overseas Scholarship for ST students.

Under these schemes funds are directly transferred to students' Bank account through DBT. The State-wise details of grant-in-aid released and beneficiaries covered including Tripura under the scheme of Pre-Matric and Post Matric Scholarship schemes during the last two years and current year is given at **Annexure 5**.

In addition to this, Ministry of Education, Department of School Education and Literacy is implementing an integrated centrally sponsored scheme for School education- Samagra Shiksha for all, including tribal children. The scheme provides support for the implementation of the Right to Education (RTE) Act. The Scheme is now aligned with the recommendations of the National Education Policy (NEP) 2020 and aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, and different academic abilities and make them active participants in the learning process. The quality education is also imparted to the students including tribal students through Kendriya Vidyalaya and Jawahar Navodaya Vidyalaya etc.

Annexure 1

Annexure 1 referred in reply to part (a) to (c) of RSUQ No. 2055 for 20.12.2023

Details of funds provided for skill development and vocational training of tribal persons including tribal youth under the schemes 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution during last four years

(Rs. In lakhs)

S. No.	Name of State	Funds Released	No. of Beneficiaries
1	Andhra Pradesh	300	450
2	Arunachal Pradesh	15	50
3	Assam	740	2400
4	Bihar	388.79	4968
5	Chhattisgarh	1322	4440
6	Gujarat	6068.61	23993
7	Himachal Pradesh	1204.1	3648
8	Jammu & Kashmir	100	320
9	Jharkhand	5925	12983
10	Karnataka	2970.08	8994
11	Kerala	100.52	453
12	Madhya Pradesh	5220.55	11235
13	Maharashtra	2380.62	55650
14	Manipur	1330.97	2658
15	Meghalaya	467.6	5899
16	Mizoram	1010.79	2237
17	Nagaland	675	1706
18	Odisha	10949	48008
19	Rajasthan	1979	3196
20	Sikkim	229	493
21	Telangana	1625.75	4752
22	Tripura	527.7	3029
23	Uttar Pradesh	765.82	2489
24	Uttarakhand	415.03	2350
25	West Bengal	3663.04	18316
Total		50373.97	224717

Annexure 2 referred in reply to part (a) to (c) of RSUQ No. 2055 for 20.12.2023

State-wise status of ST beneficiaries under PMKVY since 2015

S. No	State	Trained
1	Andaman And Nicobar Islands	181
2	Andhra Pradesh	15,007
3	Arunachal Pradesh	33,345
4	Assam	62,339
5	Bihar	12,471
6	Chandigarh	74
7	Chhattisgarh	30,555
8	Delhi	5,956
9	Goa	405
10	Gujarat	29,089
11	Haryana	3,807
12	Himachal Pradesh	5,474
13	Jammu And Kashmir	2,873
14	Jharkhand	34,932
15	Karnataka	13,013
16	Kerala	2,362
17	Ladakh	2,154
18	Lakshadweep	270
19	Madhya Pradesh	65,630
20	Maharashtra	43,636
21	Manipur	19,403
22	Meghalaya	23,133
23	Mizoram	25,279
24	Nagaland	29,077
25	Odisha	39,269
26	Puducherry	69
27	Punjab	2,178
28	Rajasthan	66,216
29	Sikkim	4,044
30	Tamil Nadu	6,758
31	Telangana	26,876
32	The Dadra And Nagar Haveli And Daman And Diu	1,143
33	Tripura	25,001
34	Uttar Pradesh	18,987
35	Uttarakhand	3,295
36	West Bengal	19,754
Total		6,74,055

Annexure 3 referred in reply to part (a) to (c) of RSUQ No. 2055 for 20.12.2023

State-wise details of Van Dhan Vikas Kendras

S. No .	State	Total Number of VDVks Sanctioned	Amount Sanctioned (In Rs. Lakhs)	Total No. of Van Dhan beneficiaries
1	Andhra Pradesh	415	6,162.90	123578
2	Arunachal Pradesh	106	1590	32897
3	Assam	471	7065	143309
4	Chhattisgarh	139	2085	41700
5	Dadra & Nagar Haveli and Daman & Diu	1	15	302
6	Goa	10	150	3000
7	Gujarat	200	2895.65	57968
8	Himachal Pradesh	4	55.5	1110
9	Jammu & Kashmir	100	1457	29791
10	Ladakh	10	150	3000
11	Jharkhand	146	2174.7	43701
12	Karnataka	140	2087.4	41748
13	Kerala	44	597.25	12038
14	Madhya Pradesh	126	1890	37860
15	Maharashtra	264	3960	79350
16	Manipur	200	2996.8	60403
17	Meghalaya	169	2534.1	50835
18	Mizoram	259	3806.55	76168
19	Nagaland	284	4259.9	85198
20	Odisha	170	2479.25	50094
21	Rajasthan	479	7135.6	144803
22	Sikkim	80	1169.05	23381
23	Tamil Nadu	8	120	2400
24	Telangana	17	255	5100
25	Tripura	57	776	16116
26	Uttar Pradesh	25	359.55	7238
27	Uttarakhand	12	179.95	3605
28	West Bengal	22	329.35	6719
TOTAL		3958	58,736.50	1183412

Annexure 4

Annexure 4 referred in reply to part (a) to (c) of RSUQ No. 2055 for 20.12.2023

State wise details for EMRS

S. No.	State	Sanctioned	Functional EMRSs
1	Andhra Pradesh	28	28
2	Arunachal Pradesh	10	3
3	Assam	14	1
4	Bihar	3	0
5	Chhattisgarh	74	73
6	Dadra & Nagar Haveli and Daman & Diu	1	1
7	Gujarat	43	34
8	Himachal Pradesh	4	4
9	Jammu & Kashmir	6	6
10	Jharkhand	89	7
11	Karnataka	12	12
12	Kerala	4	4
13	Ladakh	3	0
14	Madhya Pradesh	70	63
15	Maharashtra	37	37
16	Manipur	21	3
17	Meghalaya	27	0
18	Mizoram	17	6
19	Nagaland	22	3
20	Odisha	106	32
21	Rajasthan	31	30
22	Sikkim	4	4
23	Tamil Nadu	8	8
24	Telangana	23	23
25	Tripura	21	6
26	Uttar Pradesh	4	2
27	Uttarakhand	4	4
28	West Bengal	8	7
Grand Total		694	401

Annexure 5

Annexure 5 referred in reply to part (a) to (c) of RSUQ No. 2055 for 20.12.2023

The details of grant-in-aid released and beneficiaries covered under the scheme of Post Matric Scholarship during the last two years and current year

Post-matric scholarship Scheme

(Rs in Lakh)

Sl No	Name of the State/UT	F.Y. 2020-21		F.Y. 2021-22		F.Y. 2022-23		F.Y. 2023-24 (as on 5.12.2023)	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
1	Andaman & Nicobar	13.29	312	10.35	332		550		
2	Andhra Pradesh	6039.35	71820	8991.45	117089	13356.50	220440		
3	Arunachal Pradesh	5712.96	31916	12360.50	44144	9616.49	46719	6000.00	51395
4	Assam	5413.54	54846	1093.40	74408	6845.47	74171	2250.00	120310
5	Bihar	708.22	9006		16156		6183		
6	Chhattisgarh	8790.24	140163		173228	9330.35	162336	7125.00	178565
7	Dadar Nagar Haveli & Daman & Diu	3481.73	3549		3352		2208		
8	Goa	458.18	4833		4047	1187.23	4452		
9	Gujarat	22977.64	202413	46170.25	259360	24426.38	179226	19400.00	250000
10	Himachal Pradesh	0	5121		3332		4580		
11	Jammu & Kashmir	805.44	4940		8264	683.57	10772	746.25	16320
12	Jharkhand	0	78755	12654.88	119698		155608		
13	Karnataka	0	112038	17080.51	133748		131454	10968.75	140247
14	Kerala	3285.25	15820	2516.49	14558		15773		
15	Ladakh	738.00	8200	2214.00	8631	1891.27	8619	596.25	10343
16	Madhya Pradesh	12344	279722	24529.43	426996	27048.58	220440	14000.00	492520

SI No	Name of the State/UT	F.Y. 2020-21		F.Y. 2021-22		F.Y. 2022-23		F.Y. 2023-24 (as on 5.12.2023)	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
17	Maharashtra	18149.52	157503	19214.82	105693	9026.85	154517	30000.00	NR
18	Manipur	2184.19	39787	4292.15	47793	4137.54	54962		
19	Meghalaya	0	16399	2636.09	58443	14619.79	64287		
20	Mizoram	3446.82	33798	3874.64	42575	2590.31	18861	1875.00	43710
21	Nagaland	3226.37	37183	4435.75	40744	3608.43	40840		
22	Odisha	19095.97	155309	21842.98	154347	17133.30	202291	7500.00	212406
23	Puducherry	19.56	22		50		NR		NR
24	Rajasthan	25557.03	206011	13744.70	188614	18810.10	221510	22000.00	365491
25	Sikkim	553.83	3488	1036.28	4457	925.44	5348		
26	Tamil Nadu	3328.99	20324	4849.38	24441	2854.28	22529		
27	Telangana	27297.83	118347	7503.90	126708	23851.18	114911		
28	Tripura	4804.98	26092	7188.77	35921	4522.33	37914	3000.00	41706
29	Uttar Pradesh	2218.67	19782		18938		6427		
30	Uttarakhand	0	8396	3568.37	3760		4604		
31	West Bengal	2256.42	58156	3872.05	2690		64114		
	Total	182908.02	1924051	225681.13	2262517	196465.38	2256646	125461.25	1923013

PRE-MATRIC SCHOLARSHIP SCHEME

(₹ in lakh)

Sl. No.	Name of the State/UT	F.Y. 2020-21		F.Y. 2021-22		F.Y. 2022-23		F.Y. 2023-24 (as on 5.12.2023)	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
1	Andaman & Nicobar	12.33	278	8.03	199		450		
2	Andhra Pradesh	1433.81	26676	3935.06	35364		38900	5700.16	44511
3	Arunachal Pradesh	0.00	5849	207.30	5811	267.44	6120		
4	Assam	17.27	2710	102.19	2656	107.41	4767		
5	Bihar	0.00	51814		42679		23138		
6	Chhattisgarh	3541.54	134262		136546		90987		
7	Dadar Nagar Haveli & Daman & Diu	234.00	2760	206.62	2167		2017		
8	Goa	41.35	2504		2600	108.18	2108	52.50	2200
9	Gujarat	2198.84	160037	3689.18	182679	5451.67	102797	3375.00	160000
10	Himachal Pradesh	91.87	1846		2160	79.02	2479	45.00	2975
11	Jammu & Kashmir	0.00	2621		5883		4999		
12	Jharkhand	0.00	83511	3899.03	136830		114875		

Sl. No.	Name of the State/UT	F.Y. 2020-21		F.Y. 2021-22		F.Y. 2022-23		F.Y. 2023-24 (as on 5.12.2023)	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
13	Karnataka	0.00	72626	1753.16	92742	2370.04	80477	2550.00	115375
14	Kerala	116.56	9880	347.07	7071		7640		
15	Ladakh	42.27	421	74.22	1439		761		
16	Madhya Pradesh	5429.34	314356	11458.18	367454	12743.85	416596		
17	Maharashtra	**	**	**	**	**	**	**	**
18	Manipur	0.00	2557		3038		NR		
19	Meghalaya	0.00	616		2344	115.48	1776		
20	Mizoram	167.86	11046	657.47	8148		10210		
21	Nagaland	60.75	446		1354		NR		
22	Odisha	6944.96	173833	5236.75	137545	9397.06	198038		
23	Puducherry	1.63	19		38		NR		
24	Rajasthan	3126.90	215040	6234.34	191728	3530.80	44471		
25	Sikkim	9.41	414		296	17.84	355		
26	Tamil Nadu	241.00	14822	546.55	16854	404.46	16854		
27	Telangana	0.00	7623		3175		225	150.00	17353
28	Tripura	252.09	9404	58.55	17544	1136.76	15279		

Sl. No.	Name of the State/UT	F.Y. 2020-21		F.Y. 2021-22		F.Y. 2022-23		F.Y. 2023-24 (as on 5.12.2023)	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
29	Uttar Pradesh	0.00	1874	88.17	3528		1605		
30	Uttarakhand	138.24	5081		1287		1584		
31	West Bengal	788.22	30050	912.51	10454		25059		
	Total	24890.24	1344976	39414.37	1421613	35730.00	1214567	11872.66	342414
	** Scheme implemented by State Government without Central Assistance.								
	NR-Not reported								
